

Open Court

**Central Administrative Tribunal
Allahabad Bench
Circuit Sitting at Nainital**

This the 20th day of December, 2018

**Hon'ble Mr. Justice Bharat Bhushan-JM
Hon'ble Mr. Mohd Jamshed, AM**

Contempt Petition No. 199 of 2018
(Arising out of Original Application No. 534 of 2018)

Smt. Neera Dutta W/o Shri Amar Nath Dutta R/o 14/1
Adhoiwala South, Dehradun, presently posted as Assistant, at
Geodetic & Research Branch, Dehradun.

..... Applicant

By Adv: Shri Kishor Kumar

Versus

1. Mr Ashutosh Sharma, presently posted as Secretary (Revising Authority (DST).) Ministry of Science & Technology, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi-110016.

..... Respondents

By Adv: Shri P.K. Rai

O R D E R

Delivered by Hon'ble Mr.Justice Bharat Bhushan-J.M.

Shri Kishor Kumar, Advocate is present for the applicant. Shri P.K. Rai, Advocate appeared on behalf of the respondents.

2. Shri P K Rai, counsel for the respondents made a statement that Revision preferred by the applicant has

already been decided on 19.12.2018. However, he has not filed any affidavit in this regard.

3. Learned counsel for the applicant has accepted the contention of the learned counsel for the respondent.

4. Considering the facts and circumstances of the case, no issue survives in this contempt petition. Therefore, the contempt petition is dismissed and the notices issued stands discharged.

5. Learned counsel for the respondents is directed to communicate the decision taken on Revision to the applicant within a month.

(Mohd Jamshed)
Member-A

(Justice Bharat Bhushan)
Member-J

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